

[Shri Nihar Laskar]

the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Report of Study Tour of Study Group I on its visit to Bangalore, Mysore and Madurai during June-July, 1976.

(2) Report of Study Tour of Study Group II on its visit to Bombay, Ahmedabad and Jaipur during July, 1976.

(3) Report of Study Tour of Study Group III on its visit to Madras, Pondicherry, Trivandrum and Kanyakumari during July, 1976.

(4) Report of the Committee on its visit to certain DDA Resettlement Colonies and a village in the Union territory of Delhi in June, 1976.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND TWENTY-SEVENTH AND TWO HUNDRED AND THIRTIETH REPORTS

SHRI H. N. MUKERJEE (Calcutta-North East): I beg to present the following Reports of the Public Accounts Committee:—

(i) Two Hundred and Twenty-seventh Report on Excesses Over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts for the year 1974-75 and action taken by Government on the recommendations of the Committee contained in their Hundred and eightieth Report on Excess Over Voted Grants and Charged Appropriations for the year 1973-74

(ii) Two Hundred and thirtieth Report on Paragraph 36 of the Report of the Comptroller and Auditor General of India for the year 1973-74—Union Government (Civil)—relating to Expansion of Mormugao

Port (Ministry of Shipping and Transport).

COMMITTEE OF PRIVILEGES

NINETEENTH AND TWENTIETH REPORTS

SHRI N. K. P. SALVE (Betul): I beg to present the Nineteenth and Twentieth Reports of the Committee of Privileges

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(i) THIRTIETH REPORT

SHRI VEKARIA (Junagadh): I beg to present the Thirtieth Report of the Committee on Absence of Members from the Sittings of the House.

(ii) MINUTES

SHRI VEKARIA: I beg to lay on the Table Minutes of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 30th August, 1976.

12.08 hrs.

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954."